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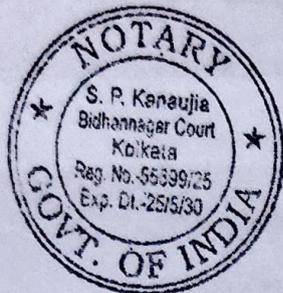
BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

MISCELLANEOUS APPLICATION NO. 38/2024/EZ

IN

ORIGINAL APPLICATION NO. 25/2022/EZ



SUBHAS DATTA

.....APPLICANT

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENTS

ACTION TAKEN REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF SECRETARY, GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF THE ORDER PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL BENCH DATED 20.11.2025

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Filed by:

Sibojyoti Chakrabarti
Advocate
STATE OF WEST BENGAL
Advocate,

Calcutta High Court

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SL. No. 297 /20. 26

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
MISCELLANEOUS APPLICATION NO. 38/2024/EZ
IN
ORIGINAL APPLICATION NO. 25/2022/EZ**

SUBHAS DATTAAPPLICANT

VERSUS

STATE OF WEST BENGAL & ORSRESPONDENTS

**BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS**



ACTION TAKEN REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF SECRETARY, GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF THE ORDER PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL BENCH DATED 20.11.2025

Most Respectfully Sheweth

I, Smt. Nandini Chakravorty, D/o Amal Kumar Chakravorty, aged about 57 years, by faith- Hindu, working as the Chief Secretary, Government of West Bengal having office Nabanna, 325, Sarat Chatterjee Road, Howrah, do hereby solemnly declare and say as follows:-

1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of

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instant case and have gone through the documents and reports pertaining to the subject matter of the Miscellaneous Application arising out of the Original Application No. 25/2022/EZ. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.



2. That, this affidavit is being affirmed in pursuance of the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench dated 20.11.2025 wherein the Chief Secretary, Government of West Bengal has been directed to file updated action taken report bringing out the current status on record on prevention of pollution and encroachment of River Saraswati passing through Hooghly and Howrah Districts of West Bengal joining Ganga.

3. That Kolkata Metropolitan Development Authority (KMDA) has provided an updated status on the measures taken for pollution abatement of Saraswati river:-

a. For pollution abatement of river Saraswati (Liquid waste and septage management), GAP SECTOR, KMDA has initiated a fresh tender to engage expert consultant on priority basis to prepare Feasibility Report and Detail Project Report (DPR).

The consultant will conduct detailed field survey along with qualitative and quantitative measurement of all major or minor drains falling into the river Saraswati which are carrying waste water from its catchment area.

On the basis of the detailed field investigation report, the consultant will suggest remedial measures as well as technologies to be adopted for the

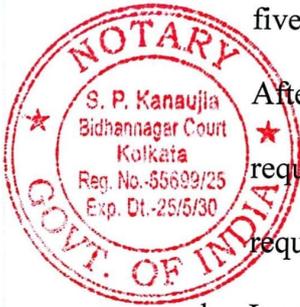
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abatement of the pollution of the river. The consultant will also provide detailed budgetary estimate. On approval of fund from the competent authority, KMDA will invite tender to engage contractor to execute the work as suggested by the consultant.

Once consultant is engaged by February 2026, it is expected that within next five months, as provided in NIT to complete the work, the DPR will be ready.

After finalization of DPR and allocation of fund, another three months may be required for engagement execution contractor. About two years may be required for execution of the work.



- b. In addition, KMDA has already taken up few initiatives to prevent pollution of the river Swaraswati. They are as follows:
- i. KMDA has recently rejuvenated one 0.3 MLD (0.3 MLD equivalent to 300 KLD) capacity STP at Tribeni, Bansberia which will treat some waste water which were coming indirectly to the river.
 - ii. Bansberia Municipality started co-treatment of septage (Septic Tank Sludge) to this 0.3MLD STP which also indirectly reduce the pollution load of Saraswati to some extent.
 - iii. KMDA has started construction of Fecal Sludge Treatment Plant (FSTP) of capacity 15 KLD for Bansberia Municipality which is scheduled to be commissioned by April, 2026. This FSTP will indirectly help to reduce pollution load of the river.
 - iv. KMDA has also submitted a Detailed Project Report for development of Tribeni Sangam Ghat at the confluence point of the river Ganga and Saraswati to NMCG for funding which will also help to improve aesthetic beauty as well as environment of the river.

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Copy of the report of Kolkata Metropolitan Development Authority is marked and annexed as Annexure R/1

4. The State Urban Development Agency has reported the status of Solid Waste Management of Chandannagore Municipal Corporation and Bansberia Municipality up to December, 2025. The detail report is as follows:

Status of per day Collection and Transportation of Fresh waste upto December, 2025:

- No. of Ward : 55
- Per day generation of fresh waste :82.00 TPD
- Door to Door collection of fresh waste in no. of wards full: 53
- Door to Door collection of fresh waste in no. of wards partial: 2
- Collection of segregated fresh waste in no. of wards full: 47
- Collection of segregated fresh waste in no. of wards partial: 8
- Total quantity of fresh waste being collected and transported per day (TPD): 81
- Tentative timeline for ensuring 100% segregation is by July, 2026



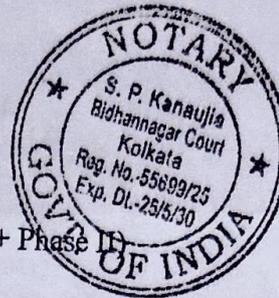
Fresh Waste processing status upto December, 2025 :

- Waste Generation: 82 TPD
- GAP in Processing: 82 TPD
- Tentative timeline for ensuring 100% processing of fresh waste is by
December, 2026

Bio-mining and Bio-remediation of legacy waste upto December, 2025

- No. of legacy waste sites : 3
- Area reclaimed :1.00 acre (approx.)

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- ✕
- Total quantity of waste : 477168.00 MT
 - Quantity of legacy waste processed: 261916.00 MT (Phase I + Phase II)
 - Quantity of legacy waste to be processed : 215252.00 MT
 - In Phase-I + Phase-II, timeline to complete processing at Chandernagore Municipal Corporation is by September, 2026.

Timeline to complete processing at Bansberia Municipality is by December, 2026.

The Bansberia Municipality has already installed screens in all storm water outfalls facing towards Saraswati River and Ganga river and each outfall is supervised as per SUDA direction. KMDA has also further processed for construction of STP and FSTP in Bansberia Municipality area.

Copy of the report of State Urban Development Agency is marked and annexed as **Annexure R/2**.

5. The Department of Urban Development & Municipal Affairs, Government of West Bengal is closely monitoring pollution abatement activities relating to all the river stretches in West Bengal including River Ganga and its tributaries, with due diligence and concern. Regular review meetings are being convened at the highest administrative levels to ensure effective supervision and timely completion of all sanctioned projects.

Copy of the detailed monitoring mechanism report is marked and annexed as **Annexure R/3**.

That the reply is true to my knowledge and belief, which I derived from the office record.

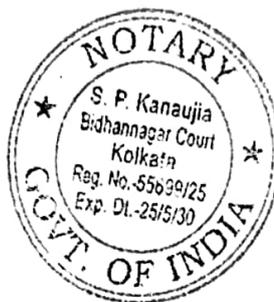
Identified by me
Sibajyoti Chakrabarti
 Advocate,
 STATE OF WEST BENGAL

S. P. KANAUJIA
 ★ NOTARY ★
 GOVT. OF INDIA
 Bidhannagar Court
 Dist. North 24 Pgs.

Manoj Chakravarty
 DEPONENT

30 JAN 2026

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VERIFICATION

I, Smt. Nandini Chakravorty, Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 30th day of January, 2026 .

Identified by me
Sibajyoti Chakrabarti
 Advocate
 STATE OF WEST BENGAL

Nandini Chakravorty
 DEPONENT

S. P. Kanaujia
 S. P. KANAUJIA
 NOTARY
 GOVT. OF INDIA
 Bidhannagar Court
 Dist. - North 24 Pgs.

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Subject: Report on Pollution Abatement of Saraswati River.

Ref: Original Application No.: 25/2022/EZ.

1. For pollution abatement of river Swaraswati (Liquid waste and septage management), GAP SECTOR, KMDA has initiated a fresh tender to engage expert consultant on priority basis to prepare Feasibility Report and Detail Project Report.

The consultant will conduct detailed field survey along with qualitative and quantitative measurement of all major or minor drains falling into the river Swaraswati which are carrying waste water from its catchment area.

On the basis of the detailed field investigation report, the consultant will suggest the remedial measures as well as technologies to be adopted for the abatement of the pollution of the river. The consultant will also provide detailed budgetary estimate. On approval of fund from the competent authority, KMDA will invite tender to engage contractor to execute the work as suggested by the consultant.

If consultant can be engaged within February 2026, it is expected that within next five months, as provided in NIT to complete the work, the DPR will be ready. After finalization of DPR and allocation of fund, another three months may be required for engagement execution contractor. About two years may be required for execution of the work.

2. KMDA has already taken up few initiatives to prevent pollution of the river Swaraswati. Those are as below'
- KMDA has recently rejuvenated one 0.3 MLD (0.3 MLD equivalent to 300 KLD) capacity STP at Tribeni, Bansberia which will treat some waste water which were coming indirectly to the river.
 - Bansberia Municipality started co-treatment of septage (Septic Tank Sludge) to this 0.3MLD STP which also indirectly reduce the pollution load of Saraswati to some extent.
 - KMDA has started construction of Fecal Sludge Treatment Plant (FSTP) of capacity 15 KLD for Bansberia Municipality which is scheduled to be commissioned by April, 2026. This FSTPs will indirectly help to reduce pollution load of the river.
 - KMDA has also submitted a DPR for development of Tribeni Sangam Ghat at the confluence point of the river Ganga and Swaraswati to NMCG for funding which will also help to improve aesthetic beauty as well as environment of the river.

Deepankar Ghosh
23/12/25
Superintending Engineer
GAP, W&S Sector, KMDA

A. Haldar
23/12/25
Superintending Engineer
North Circle, GAP Wing,
W&S Sector, KMDA

(BTL)
23/12/25
Superintending Engineer
South Circle, GAP Wing
W&S Sector, KMDA

[Signature]
23/12/25
Chief Engineer
W&S Sector (GAP), KMDA

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Annexure R/2

Status of per day Collection & Transportation of Fresh Waste up to December, 2025														
Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Hooghly	Bansberia	22	1,03,920	30	20	2	16	6	8.00	4.00	17.00	29	July, 26
2	Hooghly	Chandannagore MC	33	1,66,867	52	33	0	31	2	27.00	17.00	8.00	52	July, 26
		Total =	55	270787	82.00	53	2	47	8	35.00	21.00	25.00	81.00	



30 JAN 2026

Dr. Chaudhuri
28-01-2026
Joy Chaudhuri, WBCS (Exe.)
Director,
State Urban Development Agency
Government of West Bengal



States and action plan for ensuring 100% processing of fresh waste up to December, 2025

Sl. No.	Name of District	ULB	No. of ward	Population (Census 2011)	Waste Generation (TFD)	Waste being processed per day (TFD)	Gap in processing (TFD)	Type of Wet Waste processing Unit	Type of Dry Waste processing Unit	Method of treatment in TFD				Final destination of each of the components of processed waste				Break up details of waste processing						Action plan to process 100% of waste					Remarks	
										Organic material (Wet Waste)	Inert	RDF	Other	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bi-Composts	Used in Cement units	Land Fill Sites	MRF	Budget outlay (Rs. In Cr)	DFP Prepared for Plant Infrastructure works (Yes/No)	Tender Published for engagement of agency for Plant Infrastructure works (Yes/No)	Work Order issued to agency (Yes/No)	Infrastructure Work Started by agency (Yes/No)	Time line for starting of 100% processing of Fresh waste		
1	Hoochly	Bambheria	22	1,93,920	30	0	30	Windrow Composting	MRF	16.5	3	1.8	8.7	Local Farms/ Horticulture/ Agriculture	S.F. / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (power block/ tiles etc)	Recycling Plants	0	0	0	0	0	0	4.58	Yes	No	No	No	Dec, 2026	
2	Hoochly	Chandernagore municipal corporation	33	1,66,867	52	0	52	Bio-CNG	MRF	28.6	5.2	3.12	15.08	Local Farms/ Horticulture/ Agriculture	S.F. / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (power block/ tiles etc)	Recycling Plants	0	0	0	0	0	0	7.82	Yes	No	No	No	Dec, 2026	
Total			55	200807	82	0	82																							

Charalita
 28.01.2026
Joly Chaudhuri, WBCS (Exe.)
Director,
State Urban Development Agency
Government of West Bengal



30 JAN 2026

Status of Bio-mining & Bio-remediation of Legacy Waste up to December, 2025

Sl No	District	ULE	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Flame-Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in acre)	Flame-II Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I + P-II Total Quantity of Waste in each site (MT)	Total Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I+P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Composition of the Waste				Process adopted to remediate at each site	Final Destination of the Components at				Estimated Budget (Rs. In Crore)	Action plan to remediate and recover the sites				Remarks					
																		Inert (%) (Concrete, Iron Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)		Inert (%) (Concrete, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)		P-II BTF prepared for engagement of agency for processing (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued to Agency for processing (Y/N)	P-II Processing Work Started (Y/N)						
1	HOGGHLY	Chandernagore MC	1	Kalyankur Verman Compound Flank, Kalyankur Bhagat areas, Ward No. 6	22°52'13"N, 88°21'32"E	4.94	215916	215916	Completed	1.00	106252	60000	322368	60252	263926	Sep-26	2	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	17.72	Yes	Yes	Yes	Yes						
2	HOOGBLY	Dumuria	2	Ward no. 8 & 1A	22° 57' 45.1" N 88° 23' 53.7" E	2.79	47000	0	Sep-25	0	198000	0	158000	158000	0	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.53	Yes	No	No	No						
TOTAL			3			7.73	262916	215916.00		1.00	214252.00	60000.00	477168.00	215252.00	263926.00		2.00																				

Handwritten signature
28.07.2016

Joly Chaudhuri, WBCS (Exe.)
Director,
State Urban Development Agency
Government of West Bengal



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Monitoring Mechanism

Action against Identified Polluters, Law Violators, and Officers Responsible for Inadequate Monitoring

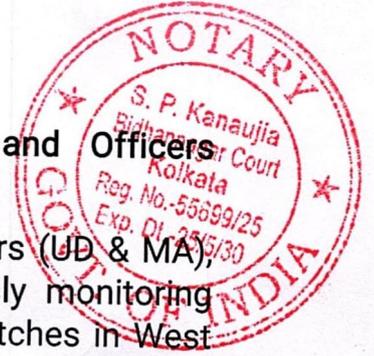
The Department of Urban Development & Municipal Affairs (UD & MA), Government of West Bengal, is closely and continuously monitoring pollution abatement activities relating to all the rivers stretches in West Bengal including the River Ganga and its tributaries, with due diligence and concern. Regular review meetings are being convened at the highest administrative levels to ensure effective supervision and timely completion of all sanctioned projects.

Review meetings have been held on several occasions under the chairmanship of the Hon'ble Chief Secretary, Government of West Bengal, with the participation of the Principal Secretary, UD & MA Department; the Member Secretary, West Bengal Pollution Control Board (WBPCB); and the Programme Director, State Mission for Clean Ganga (SMCG), West Bengal.

Institutional Monitoring Framework

To ensure rigorous monitoring, inter-departmental coordination, and accountability, the following committees and task forces have been constituted and are functioning on a regular basis:

1. West Bengal River Rejuvenation Committee (RRC): The Committee meets regularly to review and evaluate the progress of river rejuvenation works and associated pollution abatement measures.
2. State Environmental Monitoring Committee: Meetings are being held periodically to assess compliance and progress in matters arising out of cases before the Hon'ble National Green Tribunal (NGT).
3. Liquid Waste Monitoring Committee: Constituted by the UD & MA Department, Government of West Bengal, this Committee holds fortnightly meetings to monitor activities related to liquid waste management and sewage treatment infrastructure across the State.
4. Task Force on Solid Waste Management: A dedicated Task Force has been constituted by the UD & MA Department, Government of West Bengal, which regularly reviews the progress of activities related to Solid Waste Management (SWM) and Legacy Waste



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Chandhona
28/01/2026
Joly Chaudhuri, WBCS (Exe.)
Director,
State Urban Development Agency
Government of West Bengal

NANDINI GHOSH, IAS
Program Director
State Mission for Clean Ganga West Bengal
পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প

28/01/26

Management throughout the State.



Recent Review Meetings Held

The following key meetings have been conducted to review progress and ensure compliance:

1. State Level High Powered Committee on Solid Waste Management under the chairmanship of the Hon'ble Chief Secretary, Government of West Bengal – 8th Meeting held on 22.11.2024.
2. River Rejuvenation Committee (RRC) under the chairmanship of the Member Secretary, WBPCB – 19th Meeting held on 14.11.2025.
3. State Ganga Rejuvenation, Protection and Management Committee (SGC) under the chairmanship of the Hon'ble Chief Secretary, Government of West Bengal – 9th Meeting held on 27.11.2025.
4. State Level Task Force on Solid Waste Management under the chairmanship of the Director, State Urban Development Agency (SUDA) – Meetings from 69th (10.12.2024) to 79th (08.01.2026) held at regular intervals.

Conclusion

Through the above multi-tiered monitoring mechanism, periodic high-level reviews, and coordinated actions by concerned departments and agencies, the Government of West Bengal is ensuring vigilant supervision, enforcement of environmental norms, and timely implementation of pollution abatement and waste management initiatives related to all the rivers stretches in West Bengal including the River Ganga and its tributaries.

Joy Chaudhuri
28.11.2026
Joy Chaudhuri, WBCS (Exe.)
Director,
State Urban Development Agency
Government of West Bengal

Nandini Ghosh
28/01/26

NANDINI GHOSH, IAS
Program Director
State Mission for Clean Ganga West Bengal
পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প

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